

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**  
**(Vacation Bench)**

(IB)-244(ND)/2017

**PRESENT: SMT. INA MALHOTRA,**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.06.2018**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power  
Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:**

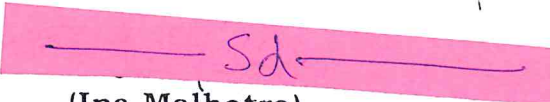
Mr. Arun Kathpalia, Sr. Advocate with Ms.  
Ritu Bhalla, Advocate  
Mr. Karan Kanwal, Advocate for RP

**ORDER**

An Application CA-237/18 has been filed on behalf of Navyuga Engineering Company Pvt. Ltd. under Section 60(5) of the IBC . Notice of this application is accepted by Mr. Karan Kanwal, I.d. Counsel for the Resolution Professional. Let reply to the same be filed within 1 day and rejoinder, if any, within 1 day thereafter.

Keeping in view the emergency pressed, the matter be listed on 29<sup>th</sup> June, 2018 for arguments and disposal of this CA-237/2018.

For personal reasons I do not wish to entertain this application. Be listed for appropriate orders before the Hon'ble President to be assigned to a different Bench.

  
**(Ina Malhotra)**  
**Member (J)**